

[*Translation*]

**Commission on Bonded Labour**

863. **Shri Girdhari Lal Bhargava** : Will the Minister of Labour be pleased to state :

(a) whether the Government propose to constitute a national commission to look into the problems of bonded labour ; and

(b) if so, the details thereof ?

**The Minister of State in the Ministry of Labour (Shri K. Ramamurthy)** : (a) and (b) A proposal to this effect is under examination.

**Impact of Sand-Dunes on Pushkar Valley**

864. **Shri Giridhari Lal Bhargava** : Will the Minister of Environment and Forests be pleased to state :

(a) whether the Pushkar Valley, famous for rose cultivation, is being affected by sand-dunes ;

(b) if so, the area affected by sand-dunes thereof ; and

(c) the corrective steps taken in this regard ?

**The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath)** : (a) Yes, Sir.

(b) As per 1986 survey using remote sensing techniques, the area affected by sand-dunes is 665 sq. kms.

(c) The corrective steps taken in this regard include afforestation, soil conservation, water management, crea-

tion of environmental awareness and promotion of research for conservation and management of natural resources of the valley.

[*English*]

**Lock-out in Industrial Units**

865. **Shri Chandrajit Yadav** : Will the Minister of Labour be pleased to state :

(a) the number of industrial units which have declared lock-out during the last six months, State-wise ;

(b) the number of workers, rendered jobless due to lock-out ; and

(c) the steps contemplated to re-open these units and re-employ those rendered jobless ?

**The Minister of State in the Ministry of Labour (Shri K. Ramamurthy)** : (a) and (b) Based on the latest available information, a statement giving the number of lock-outs reported to have commenced in industrial units employing 100 or more workers during the period from January to June, 1991 and workers affected by these lock-outs is attached.

(c) The Industrial Relations Machinery both at the Centre and in the states take steps to resolve industrial disputes through mediation, conciliation and arbitration. The Central and State Governments also take steps to get locked out sick and weak units re-opened through appropriate rehabilitation packages.